

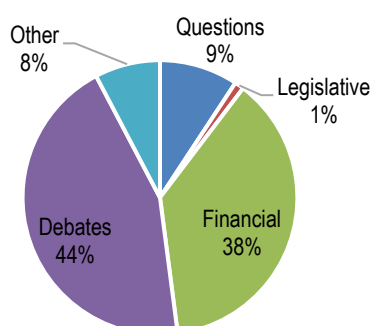
Plan vs. Performance

Budget Session: January 31, 2023 – April 6, 2023

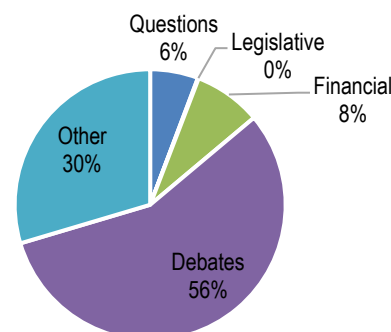
This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2023.

	Plan	Actual
No. of Sittings (Lok Sabha)	27	25
No. of Sittings (Rajya Sabha)	27	25
No. of Bills for passing		
- Finance and Appropriation Bills	1	5
- Other Bills	9	1
No. of Bills for introduction		
- Finance and Appropriation Bills	1	5
- Other Bills	18	3
No. of Bills for withdrawal	0	0

Time spent on various matters in Lok Sabha



Time spent on various matters in Rajya Sabha



The 2023 Budget session of Parliament was scheduled to be held from January 31, 2023 to April 6, 2023. Both Houses cancelled their sitting on March 31, 2023. Lok Sabha worked for 33% of its scheduled time and Rajya Sabha for 24% (only accounting for actual sitting days).

Excluding the Appropriation and Finance Bills, three Bills were introduced in the session, and one was passed. The Forest (Conservation) Amendment Bill, 2023 was referred to a Joint Parliamentary Committee after introduction.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Competition (Amendment) Bill, 2022	Introduced on 5 Aug 2022 Passed on 29 Mar 2023	Passed on 3 Apr 2023
The Biological Diversity (Amendment) Bill, 2021	Introduced on 16 Dec 2021	
The Jan Vishwas (Amendment of Provisions) Bill, 2022	Introduced on 22 Dec 2022	
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	
The Repealing and Amending Bill, 2022	Introduced on 19 Dec 2022	

Short Title	Lok Sabha	Rajya Sabha
The Multi-State Cooperative Societies (Amendment) Bill, 2022	Introduced on 7 Dec 2022	
The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	Introduced on 9 Dec 2022 Passed on 16 Dec 2022	
The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	Introduced on 9 Dec 2022 Passed on 21 Dec 2022	
The Mediation Bill, 2021		Introduced on 20 Dec 2021

Bills listed for introduction, consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Finance Bill, 2023	Introduced on 1 Feb 2023 Passed on 24 Mar 2023	Passed on 27 Mar 2023
The Development of Enterprises and Services Hubs (DESH) Bill, 2023		
The Trade Marks (Amendment) Bill, 2023		
The Geographical Indications of Goods (Registration and Protection) (Amendment) Bill, 2023		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Inter-Services Organisation (Command, Control and Discipline) Bill, 2023	Introduced on 15 Mar 2023	
The Trafficking of Persons (Protection, Care and Rehabilitation) Bill, 2023		
The Registration of Birth and Deaths (Amendment) Bill, 2023		
The Jammu and Kashmir Reservation (Amendment) Bill, 2023		
The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023		
The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023		
Health and Education		
The National Dental Commission Bill, 2023		
The National Nursing and Midwifery Commission Bill, 2023		
Environment/ Water Resources/ Mining		
The Forest (Conservation) Amendment Bill, 2023	Introduced on 29 Mar 2023	
The Coastal Aquaculture Authority (Amendment) Bill, 2023	Introduced on 5 Apr 2023	
The Mines and Minerals (Development and Regulation) Amendment Bill, 2023		
The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023		
Culture		
The Kalakshetra Foundation (Amendment) Bill, 2023		
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2023		
The Geoheritage Sites and Geo-relic (Preservation and Maintenance) Bill, 2023		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Appropriation (No.2) Bill, 2023	Introduced on 21 Mar 2023 Passed on 21 Mar 2023	Passed on 27 Mar 2023

Short Title	Lok Sabha	Rajya Sabha
The Jammu and Kashmir Appropriation Bill, 2023	Introduced on 21 Mar 2023 Passed on 21 Mar 2023	Passed on 27 Mar 2023
The Jammu and Kashmir Appropriation (No.2) Bill, 2023	Introduced on 21 Mar 2023 Passed on 21 Mar 2023	Passed on 27 Mar 2023
The Appropriation Bill, 2023	Introduced on 23 Mar 2023 Passed on 23 Mar 2023	Passed on 27 Mar 2023

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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